THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) On receipt of certain written complaints containing allegations against some officers of the Enforcement Directorate of the Ministry of Finance, the Director of Enforcement referred the matter to the Central Bureau of Investigation. The Central Bureau of Investigation (and not the Central Bureau of Intelligence) have taken over certain files and documents from the offices of the Enforcement Directorate at Delhi and Bombay in connection with the investigation of those complaints.

(b) and (c) The investigations by the Central Bureau of Investigation are in progress. The question of any action will arise after these investiga- i tions are completed and wul depend upon the results of these investigations. The disclosure of the names of the firms suspected to be involved, may aiffect the investigations of the case adversely. It will not, therefore be in public interest to disclose this information at this stage.

The number of officers of the Enforcement Directorate who are suspected to he involved is three.

मनीपुर में युद्ध विराग समाप्त करने के लिये प्रस्ताव

*547. श्री श्री कृष्ण इत पानीवाल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मनीपुर की क्षेतीय काँग्रेस कमेटी ने इस ग्राधय का प्रस्ताव पास किया है कि मनीपुर के नागालैंड की सीमा से लगे हुए उत्तरी क्षेत्र के माग्रो, उखरूल, ग्रीर तामेन गाँग गाम के जिन परगनों में शान्ति श्रीर व्यवस्थ। की स्थिति खराब है वहाँ युद्ध-विदाम समाध्त कर दिया जाये ग्रीर मनीपुर के मुख्य मंहं। भी इस प्रस्ताव से सहमत हैं ;

(ख) यदि हाँ, तो क्या सरकार ने इस सम्बन्ध में कोई निर्णय किया है ?

f [Proposal for ending Cease-fire in Manipur

*547. SHRI S. K. D. PALIWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Regional Congress Committee of Manipur has passed a resolution to to the effect that the cease-fire may be put an end to in Mao, Ukhrul and Tamengong, the northern parganas of Manipur lying on the border of Nagaland, where the law and order situation has deteriorated and the Chief Minister of Manipur agrees to this proposal; and
- (b) if so, whether any decision has been taken by Government in this regard?

गृह-कार्य मंत्री (श्री वाई० वी० बब्हारा): (क) मनीपुर क्षेत्रीय काँग्रेस कमेटी (युवक विभाग) की कार्यकारी समिति की 23 जुलाई, 1967 की बैठक की कार्य-वाही की एक प्रति सरकार को प्राप्त हुई है, जिसमें इस प्रकार का एक प्रस्ताव है।

(ख) जी नहीं।

f[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The Government have received a copy of the proceedings of the meeting of the Executive Committee of the Manipur Territorial Congress Committee (Youth Department), held on 23rd July, 1967, containing such a resolution.]

(b) No.]

BOGUS FIRMS IN DELHI

*548. SHRI JAGAT NARAIN; Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some moneylenders are operating bogus firms in Delhi and obtaining fraudu-
 - +[] English translation.